

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

**O.A.No.1058 OF 2012
Cuttack this the 4th day of February, 2013**

**CORAM:
HON'BLE SHRI A.K.PATNAIK, MEMBER(J)
HON'BLE SHRI R.C.MISRA, MEMBER(A)**

1. NALCO Officers Association,
At-Smelter & Power Complex,
Nalco Nagar-759145,
PS-Nalco Nagar, Anugul, Odisha,
Represented through its-General Secretary-
Sri Bijay Kumar Parida,
Aged about 55 years,
Working as – Senior Manager (Mechanical),
Grade-E5, Smelter Plant, NALCO, Anugul.
S/O-Sri Bharat Chandra Parida,
At present residing at – Quarters No.TC-15,
Nalco Nagar -759145,
PS- Nalco Nagar, Angul, Odisha.
2. Debabrata Dash,
Aged about 33 years,
S/o- Sri Jagannath Dash,
Presently working as – Deputy Manager (Mech), Grade-E-3,
Smelter Plant, NALCO, Angul,
Presently residing at –Quarters No B -2215,
Nalco Nagar -759145, PS-Nalco Nagar, Angul, Odisha.
3. Sarat Chandra Mohanty,
Aged about 49 years,
S/o-Sri Sachida Nanda Mohanty
Working as –Asst. Manager (Lab),
Grade –E-2, Captive Power Plant,
NALCO, Angul
Presently residing at –Quarters No.B-659,
Nalco Nagar -759145, PS-Nalco Nagar, Angul, Odisha.

...Applicants

By the Advocates: Mr.S.K.Nayak

-VERSUS-

1. National Aluminum Company Limited (NALCO), represented through CMD, At-Nalco Bhawan, P-1, Nayapalli, Bhubaneswar, Dist-Khurdaalco Nagar -759145, PS-Nalco Nagar, Angul, Odisha
2. Director (Finance) National Aluminum Company Limited (NALCO), At-Nalco Bhawan, P-1, Nayapalli, Bhubaneswar, Dist-Khurdaalco Nagar -759145, PS-Nalco Nagar, Angul, Odisha

3. Director, Personnel & Administration National Aluminum Company Limited (NALCO), At-Nalco Bhawan, P-1, Nayapalli, Bhubaneswar, Dist-Khurdaalco Nagar -759145, PS-Nalco Nagar, Angul, Odisha
4. Executive Director (S&P) National Aluminum Company Limited (NALCO), At-Nalco Nagar, Angul
5. Ministry of Mines, Government of India represented through – Secretary to Govt. of India, Shastri bhawan, new Delhi-110 001
6. Executive Director, HRD & Administration, National Aluminum Company Limited (NALCO), At-nalco Bhawan, P-1, Nayapalli, Bhubaneswar, Dist-Khurda

... Respondents

By the Advocates:

ORDER(Oral)

SHRI A.K.PATNAIK, MEMBER(J):

In this O.A. NALCO Officers'Association having a common cause of action have moved this Tribunal. They have filed M.A.No.1146/12 seeking permission to jointly prosecute this O.A. The prayer is allowed. M.A.1146/12 is thus disposed of.

2. Heard Shri S.K.Nayak on behalf of Shri S.Palit, learned counsel for the applicant. Defects pointed out by the Registry have not been removed. However, we find that the Applicants' Association have made several representations vide Annexure-A/5 series, the last representation being dated 24.5.2012 ventilating their grievances to the Chairman-cum-Managing Director (Respondent No.1) According to Shri Nayak, Applicants-Association is yet to receive any response in this regard.

3. Therefore, without entering into the details of the defects pointed out by the Registry, we feel it proper to dispose of this O.A. by directing Chairman-cum-managing Director, NALCO(Res.No.1) to



consider and dispose of representation dated 24.5.2012, if not yet disposed of, through a reasoned and speaking order under intimation to the Applicants-Association, within a period of two months from the date of receipt of this order.

4. With the above observation and direction, this O.A. is disposed of at the admission stage itself. No costs.


(R.C.MISRA)
MEMBER(A)


(A.K.PATNAIK)
MEMBER(J)

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